

[English]

Amendment to Emigration Act, 1983 to Curb Illegal Export of Manpower

324. SHRI R. GUNDU RAO: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to bring forward legislation to amend the Emigration Act, 1983 in order to make it more effective to monitor the flow of Indian workers abroad and to protect their interests;

(b) if so, the details of the amendments likely to be made in the Emigration Act, 1983; and

(c) to what extent the amendments are likely to curb illegal manpower export?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). There are no firm proposals in this regard so far.

(c) The Emigration Act, 1983 and the Rules made thereunder already contain various provisions intended to check illegal manpower export.

Misuse of Land by Bharatiya Kala Kendra, etc.

325. SHRI R. JEEVARATHINAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Bhartiya Kala Kendra, Triveni Kala Sangam and Sangeet Bharti are misusing the land allotted to them by Land and Development Office, New Delhi;

(b) if so, the details thereof;

(c) whether any charges have been demanded from each of the above institutions;

(d) if so, the details thereof; and

(e) the further action taken or proposed in the matter?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (e). Misuse of land/buildings has been reported in all the three cases. Representations against the charges proposed to be levied have also been received from these institutions. No final decision has yet been taken on these representations and whether the misuse will be condonable on the basis of functional requirement of the institutions or the same may be temporarily regularised by levying penalty etc.

[Translation]

Employment of Players by F.C.I.

326. PROF. PREM KUMAR DHUMAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Food Corporation of India has provided employment to cricketers in order to encourage the game in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) Yes, Sir.

(b) The Food Corporation of India recruited about 30 cricket players since 1984 in sports quota.

Levy Sugar to U.P.

327. SHRI HARISH RAWAT: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the monthly quota of sugar